

**Family Planning**

\*823. { Shri D. C. Sharma:  
Shri Bibbuti Mishra:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that a scheme to organize family planning orientation training courses throughout India has been started by the Directorate General of Health Services; and

(b) if so, the brief details of the scheme?

**The Minister of Health (Shri Karmarkar):** (a) Yes, Sir.

(b) The details are given below:—

(i) The main aim is to make the local leaders especially the villagers and community project staff aware of the need and importance of family planning and to make them voluntary *pracharaks* for creating the background of acceptance of family planning.

(ii) Short time orientation courses of about three days duration for 50 to 60 persons are being conducted in various parts of India by State Governments, Honorary Family Planning Leaders, Voluntary Organisations like Indian Red Cross Society, Family Planning Association and All India Women's Conference.

(iii) For the present 140 family planning orientation training courses (100 courses by the State Governments and 40 courses by non-official bodies) are proposed to be conducted.

(iv) The approved expenditure on account of food and messing and contingencies etc. is Rs. 400 per training course.

**Income on C. Railway**

**1545. Shri Pangarkar:** Will the Minister of Railways be pleased to state:

(a) the incomes from goods and passenger traffic separately on the

Central Railway during the first half of the year 1960; and

(b) how do the same compare with the corresponding period during the year 1959?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):**

(a)	(Amount in Lakhs)	
	Goods	Passengers
	25,70	12,92
(b) January to June 1959 .	24,51	11,88

**Out-Agencies on C. Railway**

**1546. Shri Pangarkar:** Will the Minister of Railways be pleased to state:

(a) the number of out-agencies which are serving towns with a population of 10,000 or more in the Central Railway Zone; and

(b) the names and number of such towns where they do not exist?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) Six.

(b) A statement giving the requisite information is laid on the Table. [See Appendix III, annexure No. 10.]

**Corruption on Railway in Secunderabad Division**

**1547. Shri Pangarkar:** Will the Minister of Railways be pleased to state the number and nature of cases of corruption committed by Railway employees during the year 1959-60 in the Secunderabad Division of the Central Railway?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** There were altogether 81 cases under the following main categories:—

- (a) Bribery.
- (b) Misuse of Railway labour and store.
- (c) Defalcation and fraud.
- (d) Re-selling of tickets and other irregularities including misuse of railway passes, etc.
- (e) Theft/Misappropriation of Railway Property.